

Government of Jammu & Kashmir
Health & Medical Education Department
Civil Secretariat, J&K, Jammu/Srinagar.

Notification,

Srinagar, the 20th of June, 2022

S.O 295 .- In exercise of the powers conferred by sub-rule(2) of Rule 7 of the Pre-Conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) (Six Months Training) Rules, 2014, the Government of Jammu and Kashmir hereby notify Government Medical College, Jammu and Government Medical College, Srinagar as the Institutions for imparting Six Months training to registered Medical Practitioners under the training programme "the Fundamentals in Abdomino -Pelvic Ultra Sonography" in the Union territory of Jammu and Kashmir.

By order of the Government of Jammu & Kashmir.


(Manoj Kumar Dwivedi)IAS,
Principal Secretary to the Government,
Health & Medical Education Department

Dated: 20 .06.2022

No. HD-NG-J/117/2021-02

Copy to the:

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Principal Government Medical College, Jammu/Srinagar/ Anantnag/ Baramulla/ Doda/Kahtua/Rajouri.
4. Director Health Services, Jammu/Kashmir.
5. Director, Archives, Archaeology & Museums, J&K.
6. OSD with Advisor (B) to Lieutenant Governor.
7. Private Secretary to Principal Secretary, Health & Medical Education Department.
8. Private Secretary to Secretary, Law Justice and Parliamentary Affairs.
9. I/c Website, Health & Medical Education Department.
10. Government Order file/Stock file (E- File No. HD-NG-J/117/2021-02).